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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 631/2019

DATE OF DECISION: 27th September, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Shri Ashish Marotrao Wankhede
Age 49 years, Son of Marotrao Wankhede,
Working as Deputy Director General of
Shipping (Technical),
Residing at 1102/Daisy, Dosti Acres,
Wadala (East), Mumbai - 400 037. ... **Applicant**

(By Advocate Shri S.V. Marne)

VERSUS

1. Union of India,
through the Secretary,
Ministry of Shipping,
Parivahan Bhavan
1, Parliament Street,
New Delhi - 110 001.
2. The Chairman,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi - 110 069.
3. Director General of Shipping
Directorate General of Shipping
9th Floor, BETA building,
I-Think Techno Campus
Kanjur Village Road,
Kanjurmarg (E),
Mumbai - 400 042. ... **Respondents**

(By Advocate Shri V.B. Joshi)

O R D E R (ORAL)

Per: Ravinder Kaur, MEMBER (J)

Learned counsel for the applicant has submitted that after issuance of notice in this OA vide order dated 13.09.2019, the applicant received interview call from the UPSC vide Email dated 13.09.2019 itself. The applicant appeared for the interview and the result has been declared. He has placed on record the copy of the Email. The OA has thus become infructuous. Learned counsel seeks permission to withdraw the OA.

2. In the circumstances, the Original Application is disposed of as infructuous. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai) "
Member (A)

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JD
30/3/19